

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
26-09-2022 AT 10:30 A.M. THROUGH VIDEO CONFERENCE.

IA (IBC) 492 & 472/2021 in CP(IB) No. 203/95/HYD/2021
U/s 95 of IBC, 2016

IN THE MATTER OF:

Central Bank Of India

...Petitioner

Vs

K. Shashidhar & Kamineni Steels

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. VEERA BRAHMA RAO AREKAPUDI, HON'BLE MEMBER (TECHNICAL)**

ORDER

Ld. Counsel Shri. VVSN Raju for the petitioner and Ld. Counsel Shri. Nitish Bandary for the Personal Guarantor present.

At request the matter stands adjourned to 04.11.2022.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)